

यमुना विहार कालोनी, विल्ली में दुकानों का आवंटन

7427. श्री जंनुल बशर : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विल्ली विकास प्राधिकरण की यमुना विहार कालोनी के सभी ब्लॉकों में सरकारी शापिंग सेन्टरों का निर्माण किया गया है ;

(ख) यदि हां, तो इन दुकानों को कब तक आवंटन किए जाने की सम्भावना है और इसका आवंटन करने में क्या मानदण्ड अपनाए जायेंगे ;

(ग) क्या यह सच है कि विकलांगों और अनुसूचित जातियों के लोगों को इन दुकानों का आवंटन करने हेतु उनके लिए कोटा निर्धारित किया गया है; और

(घ) यदि हां, तो यह कितने प्रतिशत है और यदि पां नहीं तो इसके क्या कारण हैं ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भोष्म नारायण सिंह) :
(क) से (घ). सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

Roller Flour Mills in West Bengal

7428. SHRI SANAT KUMAR MANDAL: Will the Minister of AGRICULTURE be pleased to state:

(a) the particulars of mills in West Bengal, which are supplied wheat for conversion into wheat products and whether the converted wheat products are channelised through fair price shops and the rates fixed for the mills are free to sell them at their own rates; and

(b) what steps Government propose to take to fix the margin of profits by such

mills and control their present exorbitant profits throughout the country?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) and (b). Information is being collected from the State Government and will be laid on the Table of the Sabha.

Acquisition of Land by DDA from Shahpur Jat Village, Delhi

7429. SHRI A. K. ROY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the details of the original plan of the DDA on the land of the Shahpur Jat at the time of acquisition where the construction for Asian games is going on at present giving the area involved and the date of acquisition;

(b) what is the area of agricultural land and total acquired;

(c) whether there has been violation of the legal provisions in the acquisition of land in as much as that the land has not been used for the purpose for which it was acquired; and

(d) if so, steps taken thereon?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

News item 'Bogus Permits for Maida and Vanaspati'

7430. DR. A. U. AZMI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government's attention has been drawn to the news item "Bogus permits for maida and vanaspati" appearing in the Indian Express of 29 March, 1982; and

(b) if so, reaction of Government thereto and action taken with details thereof?